

## THE HIGH COURT OF KERALA

A6- 61/2019Kochi : 682 031  
Dated : 10.01.2019OFFICIAL MEMORANDUM


Sub:- Deputation to the post of Filing Scrutiny Officer in the office of the Kerala Administrative Tribunal, Principal Bench, Thiruvananthapuram – willingness called for - reg.

Ref:- Letter No.165/2018/KAT/Adm. Dated 28.12.2018 issued by the Registrar, Kerala Administrative Tribunal, Thiruvananthapuram.

It has been decided to call for willingness from the members of the High Court service in the category of Filing Scrutiny Officer for being considered as such in the office of the Kerala Administrative Tribunal, Principal Bench, Thiruvananthapuram, on deputation basis.

Accordingly, willing and qualified hands in the category of Filing Scrutiny Officer in the High Court service may submit their willingness and bio-data **in the prescribed format available in the 'A' Section**, for being considered to the post of Filing Scrutiny Officer in the office of Kerala Administrative Tribunal, Principal Bench, Thiruvananthapuram, on deputation basis, **on or before 17.01.2019 to the 'A' Section, High Court**. The applicants shall not be allowed to withdraw their willingness later on.

(By Order)

  
G. Rathi  
Deputy Registrar

To

The Assistant Registrar in charge of control of Filing Scrutiny Officers, High Court

(To be circulated among all Filing Scrutiny Officers, Filing Section, High Court).

/ The IT Section, High Court (for uploading in the Website).

The Administrative Records Section, High Court.

The File.